THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (b) Government have decided that in case of Public Sector Enterprises involving strategic considerations such as Defence related, Atomic energy, etc., Government will continue to retain majority holding.

## Privatisation of Bharat Pumps and Compressors Ltd.

†1152. SHRIMATI SAROJ DUBEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have taken a decision to privatise Bharat Pumps and Compressors Ltd. situated at Allahabad or to sell its 74% shares;

(b) if so, the details thereof; and

(c) whether privatisation of this Public Enterprise would not affect national interests?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) As a part of restructuring strategy, Government in principle have taken a decision to convert Bharat Pumps and Compressors Limited (BPCL), a BIFR referred sick PSU, into a joint venture company with disinvestment upto 74%. The joint venture partner would be expected to provide modern technology, managerial inputs, finances and ma;xet support to the Company.

(c) No Sir. A joint venture may, infact, enable the company to source finances, modern technology and managerial inputs enabling it to contribute more to the national economy.

## Losses suffered by PSEs

1153. MISS MABEL REBELLO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) what is the total projected loss of public sector enterprises in the year 1999-2000;

<sup>†</sup>Original notice of the question received in Hindi.

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